

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 780
TO BE ANSWERED ON- 26/07/2023

PRADHAN MANTRI VANBANDHU KALYAN YOJANA

780 SHRI BIPLAB KUMAR DEB:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry is implementing a scheme aimed at holistic development of tribal communities and tribal areas across the country;
- (b) the details of various components being implemented under the scheme including the funds spent for each of them during last three years, year-wise, State-wise, component-wise; and
- (c) the number of people/villages who have benefitted under different components of this scheme in Tripura, District-wise, component-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Ministry of Tribal Affairs is implementing 'Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)' which includes many schemes for development and welfare of tribal communities. The scheme has been approved for implementation during 2021-22 to 2025-26 with a total cost of Rs. 26135.46 crores. The PMVKY is aimed at holistic development of tribal communities and tribal areas across the country focussing on integrated development of villages and capacity building through interventions in education and livelihood in convergence with State and Central TSP funds. Scheme components covered under the PMVKY are as follows:

- i. Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)
- ii. Development of Particularly Vulnerable Tribal Groups (PVTGs)
- iii. Support to Tribal Research Institutes
- iv. Pre-Matric Scholarship
- v. Post-Matric Scholarship Scheme

Details of above-mentioned schemes are as under:

(i) Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY): The scheme of 'Special Central Assistance to Tribal Sub- Plan (SCA to TSP)' was being implemented by the Ministry of Tribal Affairs since 1977-78. After amalgamation of Plan and Non-Plan, the scheme was known as 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' since 2017. Under SCA to TSS, funds were provided to the State Governments for various projects in sectors like education, health, agriculture, skill development, employment-cum-income generation, etc. To further and improve basic services and facilities in villages with significant tribal population, it has been decided to revamp SCA to TSS into 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' for integrated development of villages in an outcome-oriented and time-bound manner during the years 2021-22 to 2025-26.

Under the Scheme, 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs have been identified for undertaking development programmes / activities through convergence approach to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. During 2021-22 and 2022-23, a total of about 16554 villages have been taken up. So far, an amount of Rs. 2133.39 Crore has already been released to the States under the scheme.

(ii) Development of Particularly Vulnerable Tribes (PVTGs): The Scheme of Development of PVTGs aims at planning for their socio-economic development in a comprehensive manner while retaining the culture and heritage of the communities by adopting habitat level development approach. Under this scheme, financial assistance is provided to the State/UT Governments based on their proposals for development of tribal people in the important sectors of development such as education, housing, livelihood health etc. Under the schemes Development of PVTGs funds are provided to the State governments / UTs to carry out various development activities based on their proposal.

Government in Budget 2023-24 has made announcement of Pradhan Mantri PVTG Development (PM-PVTG) Mission. The mission is aimed to improve socio- economic conditions of the Particularly Vulnerable Tribal Groups (PVTGs) by saturating PVTG families and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities.

(iii) Support to Tribal Research Institute (TRI): Under the schemes Support to TRIs funds are provided to the State governments / UTs research, documentation etc. based on their proposal.

(iv) Pre-Matric Scholarship: It is a Centrally Sponsored Scheme implemented through respective State/UT administrations. This is an open-ended Scheme covering all ST students studying in Std. IXth & Xth, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

(v) Post Matric Scholarship: It is a Centrally Sponsored Scheme implemented through respective State/UT administrations. This is an open-ended Scheme covering all ST students studying in in class XI and above, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

A statement showing State-wise and year-wise details of the funds released under various components of 'Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)' during 2021-22 and 2022-23 is at **Annexure 1**.

Further, Ministry is implementing a scheme Eklavya Model Residential School and also provides Grants to the States under Grants under Proviso to Article 275(1) of the Constitution as detailed below:

(i) Eklavya Model Residential Schools (EMRS): It is a central sector scheme introduced in the year 1997-98 to provide quality education to Scheduled Tribes (ST) students (Class 6th to 12th) in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. Realizing the importance of the EMRS, in the Union Budget of 2018-19, Government announced that every block with 50% or more ST population and at least 20,000 tribal persons, is to have an EMRS. Accordingly, the target of establishing 740 EMRSs across the country has been set up. As on date, 690 schools have been sanctioned by the Ministry, out of which 401 are reported to be functional.

(ii) Grants under Proviso to Article 275(1) of the Constitution: Ministry of Tribal Affairs also provides funds to the State Governments under Grants under Proviso to Article 275(1) of the Constitution. It is a 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State for raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State. Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes various sectors viz. (i) Education (ii) Health (iii) Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector (iv) Other income generating schemes to augment Tribal household economy and (v) Administrative structure / Institutional framework & Research studies.

(iii) 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)': The scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' has been approved with a total financial outlay of Rs. 1612.27 crore for implementation during the financial years 2021-22 to 2025-26. PMJVM has been redesigned through the merger and extension of two existing schemes for promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products / Produce". Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme. PMJVM envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises.

Apart from above, Development Action Plan for Scheduled Tribes (DAPST) continues to be the dedicated source of fund for tribal development. During the year the budgetary support to DAPST has been increased from Rs. 87584.66 crore to Rs. 117943.73 crore i.e. about 35%. The DAPST is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood etc. Besides Ministry of Tribal Affairs (MoTA), 41 Ministries / Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects. Details of funds allocated under various schemes are reflected in the Union Budget as Statement 10B which is laid on the table of the House and is also available at <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>.

(c): The details number of people/ villages who have been envisaged to be benefitted under 'Pre-Matric Scholarship', 'Post-Matric Scholarship' and 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)' components of 'Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)' in Tripura, District-wise is at **Annexure 2**. For the schemes Development of PVTGs and Support to TRIs details of beneficiary are not centrally maintained.

Annexure 1

Annexure 1 referred in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 780 for 26.07.2023 regarding 'Pradhan Mantri Vanbandhu Kalyan Yojana'

State-wise and year-wise details of the funds released under the Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) during 2021-22 and 2022-23

(Rs. in lakh)

S. No.	Name of State	2021-22	2022-23
		Total Released	Funds Released
1	Andhra Pradesh	0.00	0.00
2	Arunachal Pradesh	733.68	0.00
3	Assam	8743.02	11538.22
4	Bihar	774.44	0.00
5	Chhattisgarh	15595.8	23021.82
6	DNDD	0.00	173.23
7	Goa	0.00	0.00
8	Gujarat	15916.78	19401.76
9	Himachal Pradesh	377.03	288.09
10	J & K	0.00	932.39
11	Ladakh	0.00	470.925
12	Jharkhand	6531.79	6915.28
13	Karnataka	2139.9	937.48
14	Kerala	0.00	0.00
15	Madhya Pradesh	12268.76	27694.54
16	Maharashtra	0.00	13485.495
17	Manipur	427.98	295.47
18	Meghalaya	0.00	3342.30
19	Mizoram	580.83	1818.605
20	Nagaland	886.53	2233.97
21	Odisha	2771.68	1001.24
22	Rajasthan	7224.71	15269.66
23	Sikkim	0.00	0.00
24	Tamil Nadu	285.32	285.62
25	Telangana	2262.18	1681.035
26	Tripura	631.78	904.48
27	Uttarakhand	0.00	0.00
28	Uttar Pradesh	0.00	0.00
29	West Bengal	0.00	3495.20
	Total	78152.21	135186.81

State-wise and year-wise details of the funds released under the Scheme of Pre-Matric Scholarship for ST students during 2021-22 and 2022-23

(Rs. in lakh)

Sl.No.	Name of the State/UT	F.Y. 2021-22	F.Y. 2022-23
		Fund Released	Fund Released
1	Andaman & Nicobar	8.03	0.00
2	Andhra Pradesh	3935.06	0.00
3	Arunachal Pradesh	207.30	267.44
4	Assam	102.19	107.41
5	Bihar	0.00	0.00
6	Chhattisgarh	0.00	0.00
7	DNH & DD	206.62	0.00
8	Goa	0.00	108.18
9	Gujarat	3689.18	5451.67
10	Himachal Pradesh	0.00	79.02
11	Jammu & Kashmir	0.00	0.00
12	Jharkhand	3899.03	0.00
13	Karnataka	1753.16	2370.04
14	Kerala	347.07	0.00
15	Ladakh	74.22	0.00
16	Madhya Pradesh	11458.18	12743.85
17	Manipur	0.00	0.00
18	Meghalaya	0.00	115.48
19	Mizoram	657.47	0.00
20	Nagaland	0.00	0.00
21	Odisha	5236.75	9397.06
22	Puducherry	0.00	0.00
23	Rajasthan	6234.34	3530.80
24	Sikkim	0.00	17.84
25	Tamil Nadu	546.55	404.46
26	Telangana	0.00	0.00
27	Tripura	58.55	1136.76
28	Uttar Pradesh	88.17	0.00
29	Uttarakhand	0.00	0.00
30	West Bengal	912.51	0.00
	Total	39414.38	35730.01

State-wise and year-wise details of the funds released under the Scheme of Post-Matric Scholarship for ST students during 2021-22 and 2022-23

(Rs. in lakh)

Sl. No.	Name of the State/UT	F.Y. 2021-22	F.Y. 2022-23
		Fund Released	Fund Released
1	Andaman & Nicobar	10.35	0.00
2	Andhra Pradesh	8991.45	13356.50
3	Arunachal Pradesh	12360.50	9616.49
4	Assam	1093.40	6845.47
5	Bihar	0.00	0.00
6	Chhattisgarh	0.00	9330.35
7	DNH & DD	0.00	0.00
8	Goa	0.00	1187.23
9	Gujarat	46170.25	24426.38
10	Himachal Pradesh	0.00	0.00
11	Jammu & Kashmir	0.00	683.57
12	Jharkhand	12654.88	0.00
13	Karnataka	17080.51	0.00
14	Kerala	2516.49	0.00
15	Ladakh	2214.00	1891.27
16	Madhya Pradesh	24529.43	27048.58
17	Maharashtra	19214.82	9026.85
18	Manipur	4292.15	4137.54
19	Meghalaya	2636.09	14619.79
20	Mizoram	3874.64	2590.31
21	Nagaland	4435.75	3608.43
22	Odisha	21842.98	17133.30
23	Puducherry	0.00	0.00
24	Rajasthan	13744.70	18810.10
25	Sikkim	1036.28	925.44
26	Tamil Nadu	4849.38	2854.28
27	Telangana	7503.90	23851.18
28	Tripura	7188.77	4522.33
29	Uttar Pradesh	0.00	0.00
30	Uttarakhand	3568.37	0.00
31	West Bengal	3872.05	0.00
	Total	225681.13	196465.38

State-wise and year-wise details of the funds released under the scheme of ‘Support to Tribal Research Institutes’ during 2021-22 and 2022-23

(Rs. in lakh)

Sl.No.	State / UT	2021-22	2022-23
		Fund Released	Fund Released
1	Andaman and Nicobar	0.00	0.00
2	Andhra Pradesh	432.75	219.13
3	Arunachal Pradesh	0.00	0.00
4	Assam	0.00	0.00
5	Chhattisgarh	189.04	113.43
6	Gujarat	0.00	0.00
7	Himachal Pradesh	114.10	0.00
8	Jammu And Kashmir	200.00	170.85
9	Jharkhand	13.92	164.96
10	Karnataka	184.25	0.00
11	Kerala	0.00	0.00
12	Madhya Pradesh	484.58	0.00
13	Maharashtra	0.00	0.00
14	Manipur	0.00	0.00
15	Mizoram	766.65	53.75
16	Nagaland	85.00	205.00
17	Odisha	644.76	313.16
18	Rajasthan	215.34	0.00
19	Sikkim	273.30	0.00
20	Tamil Nadu	135.09	0.00
21	Telangana	548.95	0.00
22	Tripura	44.29	0.00
23	Uttar Pradesh	89.25	0.00
24	West Bengal	0.00	0.00
25	Meghalaya	66.22	0.00
26	Uttarakhand	1400.75	0.00
27	Goa	111.75	0.00
		6000.00	1240.27

State-wise and year-wise details of the funds released under the scheme of 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' during 2021-22 and 2022-23

(Rs. in lakh)

S.No	Name of State	FY 2021-22	FY 2022-23
		Released Fund	Released Fund
1	Andhra Pradesh	1829.60	1645.50
2	A & N Islands	252.11	0.00
3	Bihar	0.00	0.00
4	Chhattisgarh	996.90	1500.00
5	Gujarat	761.80	1731.20
6	Jharkhand	1696.93	0.00
7	Karnataka	661.17	1439.42
8	Kerala	0.00	0.00
9	Madhya Pradesh	2888.69	0.00
10	Maharashtra	0.00	0.00
11	Manipur	0.00	000
12	Odisha	1197.00	1796.75
13	Rajasthan	706.17	1120.63
14	Tamil Nadu	1967.81	907.70
15	Telangana	1193.04	1508.13
16	Tripura	1481.71	1402.65
17	Uttar Pradesh	0.00	0.00
18	Uttarakhand	367.07	0.00
19	West Bengal	0.00	665.95
	Grand Total	16000.00	13717.93

Annexure 2

Annexure 2 referred in reply to part (c) of Rajya Sabha Unstarred Question No. 780 for 26.07.2023 regarding 'Pradhan Mantri Vanbandhu Kalyan Yojana'

District-wise and village-wise details of intended beneficiaries in Tripura under 'Pradhan Mantri Adi Adarsh Gram Yojana' during 2021-22 and 2022-23

District: Gomti

S.No.	Villages	No. of targeted beneficiaries
1.	Bagachatal	443
2.	Baishabari	694
3.	Barbil	2841
4.	Chakpur	461
5.	Chandrapur RF	232
6.	Dakshin Maharani	210
7.	Dalak	230
8.	Deb Bari	1060
9.	Dhuptali	1410
10.	Garjee RF	580
11.	Garjichhara	613
12.	Ghorakappa	4820
13.	Ichachari	515
14.	Jarimura	522
15.	Kaptali	542
16.	Kurmachara	255
17.	Kurmachara	250
18.	Lowgang	852
19.	North Sangang	247
20.	Paharpur	126
21.	Paschim Duluma	310
22.	Paschim KalajariR.F	460
23.	Paschim Karbook	398
24.	Paschim Malbasa	3850

25.	Paschim Manikya Dewan	795
26.	Paschim Sarbong	700
27.	Patichari	129
28.	PurbaKarbook	1302
29.	Purba Malbasa	750
30.	PurbaSarbong	242
31.	PurbaDuluma	600
32.	PurbaManikya Dewan	395
33.	PurbaMogpuskarini	466
34.	Rajkang	1155
35.	Rambhadra	624
36.	Samukchara	1607
37.	Silachari	3211
38.	South Ekchari	135
39.	South Karbook	1367
40.	Suknachari	1965
41.	Uttar Ekchari	447
42.	West Ekchari	432
43.	Bagma	5303
44.	Baishyamani Para	1280
45.	Chaimaora	1354
46.	Chechua	2294
47.	Chharthai	1556
48.	Dhanlekha	1363
49.	Ekjancharra	1682
50.	Gamaichara	2323
51.	Gungia	1093
52.	Jambukchhara	1606
53.	Kachigang RF	1143
54.	Killa	4066
55.	Melchi	1643
56.	Palkuchhra	1901

57.	PurbaBrajendranagar	2552
58.	Raiyabari	1749
59.	Sonacherra	2135
60.	Taidudhepa	2089
61.	Uttar BaramuraDeotamura RF	1381
62.	Uttar Brajendra Nagar	2086
63.	West Twicholong	0
Total		78842

District: Dhalai

S.No.	Villages	No. of targeted beneficiaries
1.	Lalchhari	498
2.	Gurudhanpara	3954
3.	Raipasa	476
4.	Balaram	1114
5.	Jagannathpur	917
6.	Paschim Nalichera	2892
7.	Sikaribari	656
8.	Kulai RF Extension	930
9.	Kamalachara	826
10.	Kulai RF	583
11.	Chakmapara	230
12.	Karnamnipara	459
13.	Radharambari	756
14.	Ulemchhara	794
15.	Sarma	1000
16.	Ultachhara	1425
17.	Jagabandhupara	1604
18.	Bulongbasa	2160
19.	PurbaKalyansing	1680
20.	Dalapatipara	274
21.	Laxmipur VC	489
22.	Ranirpukur	410

23.	Ratannagar	427
24.	Chitrajhari	575
25.	Purbakalajhari	350
26.	Bhagirath Para	570
27.	Ramnagar	245
28.	PurbaPotacherra	936
29.	Boalkhali	1573
30.	Kamalakhali	900
31.	Tuichakma	1667
32.	Uttaraipara	867
33.	Paschim Potachhara	250
34.	Jarulchhara	630
35.	Demchara	1993
36.	Longtarai R.F.	1029
37.	Deo R.F. (part)	2340
38.	PurbaKaramchhara	873
39.	Manu Chhailengta R.F (Part)	1228
40.	Kathalchara	1161
41.	Kanchanchera	1347
42.	Ultachhera	874
43.	Lalcharra	1161
44.	West Jamircharra	1076
45.	Gainama	995
46.	Durgacharra	4229
47.	Makarchera	2833
48.	Dakshin Longtarai	588
49.	Uttar Longtarai	5514
50.	PurbaChawmanu	215
51.	Manikpur	1099
52.	West Chawmanu	6427
53.	Panbua	2951
54.	Mendi	800

55.	Katalutma	150
56.	Srirampur	2262
57.	Lambuchhara	424
58.	Chhetrai	619
59.	Uttar Bilaschara	603
60.	Asapura VC	237
61.	Baluchara VC	612
62.	Barabari VC	752
63.	Bir Chandra para VC	715
64.	Harimangal VC	814
65.	Jamthum VC	2875
66.	Joyram Para	560
67.	Kamala Ashram VC	1570
68.	KaraticherraVc	450
69.	Kathal Bari VC	414
70.	Khowai Para VC	366
71.	Mainama VC	694
72.	Paschim karamchhara VC	408
73.	Paschim MasliVc	675
74.	PurbaRaima VC	1725
75.	South Dhumacherra VC	1003
76.	Thakuracherra VC	1860
77.	Uttar Dhumacherra VC	568
Grand Total		92206

District-wise details of beneficiaries in Tripura under ‘Pre-Matric Scholarship’ for ST Student during 2021-22 and 2022-23

S. No	Name of Districts	No of Beneficiaries	
		2021-22	2022-23
1	West Tripura	2053	2258
2	Sepahijala	2073	2280
3	Khowai	1776	1954
4	Gomati	3620	3982
5	Dhalai	3269	3596
6	North Tripura	874	961
7	South Tripura	605	666
8	Unakoti	3274	3601
Grand Total		17544	19298

District-wise details of beneficiaries in Tripura under ‘Post-Matric Scholarship’ for ST Student during 2021-22 and 2022-23

S. No	Name of Districts	No of Beneficiaries	
		2021-22	2022-23
1	West Tripura	6054	6659
2	Sepahijala	4468	4915
3	Khowai	4703	5173
4	Gomati	6793	7472
5	Dhalai	5497	6047
6	North Tripura	1659	1825
7	South Tripura	1190	1309
8	Unakoti	5557	6113
Grand Total		35921	39513
